

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

O.A. NO. 803/2002

Jaffar Khan, Son of Shri Mohar Khan, Aged about 24 years, R/o. plot No. 90-A, Nisar Ahmed Ka Bagicha, Gora Bajar, Sadar Cantt. Jabalpur (MP).

... Applicant

V e r s u s

1. Union of India,
Through Secretary,
Ministry of Defence,
New Delhi.

2. The Commandant,
College of Material Management,
Box No. 3, Jabalpur (MP).

... Respondents

Counsel :

Shri S.D. Garg for the applicant.

Coram :

Hon'ble Shri Justice N.N. Singh - Vice Chairman.
Hon'ble Shri Sarweshwar Jha - Member (Admnv.).

O R D E R (Oral)

(Passed on this the 24th day of January 2003)

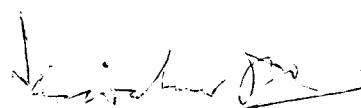
Heard.

2. The applicant has approached this Tribunal for being directions given to the respondents to issue letter of appointment to him to the post of Mazdoor for which he was interviewed and had undergone the medical examination. He has submitted that some other candidate have already been given appointment to the post and he has not been informed of the outcome of his case, so far. He has also not submitted any representation to the respondents in the matter.

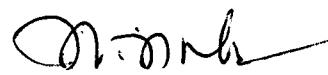
3. That being the case the appropriate course at this stage would be to dispose of this OA at this stage

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itself with directions to the respondents to treat this OA as a representation of the applicant and consider and dispose of it by issuing a reasoned and speaking order within a period of three months from the date of receipt of this order. With this, this original Application stands disposed of in terms of the above directions.



(SARWESHWAR JHA)
MEMBER (A)



(N.N. SINGH)
VICE CHAIRMAN

प्रकाशन रंग ओ/न्या.....जबलपुर, दि.....
प्रतिलिपि अधिकारी:-

(1) राज्य उच्च न्यायालय कार्यालय, जबलपुर
(2) अधिकारी, न्यायालय कार्यालय
(3) अधिकारी, न्यायालय कार्यालय
(4) अधिकारी, न्यायालय व्यापारीठ

सूचना एवं अवश्यक कार्रवाही हेतु

RL Gupta M.C

RSP no 2 with delivery


उच्च न्यायालय
28/11/03

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